

RAJASTHAN HIGH COURT, JODHPUR

CORRIGENDUM

No.Estt.(RJS)/57/2024

Date : 07.05.2024

In partial modification of this office order no. Estt.(RJS)/07/2024 dated 10.01.2024 the date of grant of ACP-I for Sr. No. 43 Shri Naveen Meena (RJ0617) and Sr. No. 45 Ms. Saroj Meena (RJ0619) shall be read as "01.03.2021" instead of "29.02.2021".

BY ORDER


REGISTRAR GENERAL

No.Estt.RJS/B2(i)/06/2018/2096

Date:- 07.05.2024

Copy forwarded to the following for information and necessary action :-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukata, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.) / (Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I), Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. The Director, Rajasthan State Judicial Academy, Jodhpur.
10. District & Sessions Judges concerned with the direction to circulate the order amongst concerned officers.
11. Concerned Treasury Officer.
12. P.S. to all Hon'ble Judges sitting at Jodhpur.
13. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur (with two copies).

Personal File/Jr. Actt.-RJS Estt./
Service Book Clerk-RJS Estt./
Conf./Accounts/General/
Sub. Court/Statistics/Computer Cell/
RJS Leave/Budget/Building Cell


REGISTRAR GENERAL